

(b) Does not arise.

(c) No, Sir. He himself was a victim of fraud.

Complaints against the Jute Commissioner

10045. SHRI S. K. TAPURIAH :
SHRI GADILINGANA
GOWD :
DR. M. SANTOSHAM :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have received many complaints against the present Jute Commissioner ;

(b) if so, the nature of complaints ; and

(c) the decision taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) and (c). Do not arise.

British India Corporation

10046. SHRI S. K. TAPURIAH : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have received any communication the Chairman of the British India Corporation Ltd. expressing dissatisfaction over the working of other Government-nominated Directors ;

(b) if so, the salient features thereof and the nature of complaints ; and

(c) the action Government propose to take in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (FHRI F. A. AHMED) : (a) and (b). The letter from the Chairman, B.I.C. referred to is in the personal custody of the Minister of Industrial Development and Company Affairs to whom it is addressed. From the copy of the letter obtained from the Chairman, B.I.C., it appears that the following main points have been raised

in the letter : —

(i) Discussions Shri Sri Prakasa and Shri B. P. Bajoria had with the Minister of Industrial Development and Company Affairs on January 30, 1968.

(ii) Suggestion emanating from the Government as a shareholder, for taking Messrs S. N. Bilgrami and Himmat Singh on the Board of Directors of the company in terms of the articles and subject to the approval of the Board of Directors of the company and the Chairman's request to Government to help in removing the difficulties of Cooper Allen Unit which was a losing concern.

(iii) Discussions Shri Sri Prakasa had with the Minister (ID & CA) on February 22, 1968 when the new directors—designate were present (in Parliament House Room).

(iv) Request made by Shri Himmat Singh to the Chairman of the company to vacate the office of Chairman.

(v) Shri Himmat Singh styling himself as a Government Director with special authority.

(vi) Suggestion of the Government, as a shareholder, for the appointment of Raja of Bhadri as Vice-Chairman of the company and the subsequent oral suggestion to the Chairman to drop the proposal.

(vii) Resignation of Deputy Managing Directorship by Shri Wilcox and his continuance as Secretary.

(c) The points raised by the Chairman, B.I.C., will be considered on return of the Minister from abroad.

Industrial Capacity

10047. SHRIMATI TARKESHWARI SINHA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether any assessment has been made as to the percentage of utilisation of